

(c) whether land acquisition is in progress; and

(d) if, so, the progress made so far?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO): (a) and (b) No, Sir. The estimate for the Mangalore Harbour Project has not yet been sanctioned as the scope of the project is still under consideration. Pending approval of the project as a whole, sanctions have been issued in respect of certain urgent works from time to time. An expenditure of about Rs. 6.28 crore has been incurred on the Harbour Project upto the end of September, 1967.

(c) and (d) Government have sanctioned the acquisition of an area of 2,155 acres of land for the Project. Against this, an area of about 2073 acres is being acquired. Acquisition in respect of an area of 1437 acres has been completed. Land acquisition proceedings are in progress for the remaining area of 636 acres.

I.D.A. LOAN FOR DEVELOPMENT OF ROADS IN SOUTH INDIA

486. SHRI PARTHASARATHY: will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether any IDA loan has been secured for the development of roads in South India so as to feed the modernised Ports in the South East and South West of India; and

(b) if so, the particulars thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN):

(a) Not so far, Sir.

(b) Does not arise.

REVIVAL OF NATIONAL INTEGRATION COUNCIL

487. SHRI PARTHASARATHY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have decided to revive the National Integration Council; and

(b) if so, when it will start functioning and the names of the members of the Council?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) The composition of the Council is under consideration and the Council is expected to start functioning shortly.

RECRUITMENT TO CENTRAL SERVICES

488. SHRI PARTHASARATHY:
SHRI DEVEN SEN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Union Government are formulating a policy for tightening up the procedure for screening candidates for recruitment to the Central Government Services;

(b) if so, whether Government propose to debar those who have indulged in anti-national and subversive activities and also caused disruption of communal harmony;

(c) whether State Government have been consulted in the matter; and

(d) if so, their reaction?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) As a general policy, Government verify the character and antecedents of candidates seeking employment. In order to ensure that persons entering Government service are of good character and loyal, it is essential for every appointing authority under the Central Government to satisfy itself that he or she is suitable in all respects for appointment in the public service. Candidates who have come to notice for objectionable activities or subversive activities including anti-national, anti-social activities or activities which disrupt communal harmony are not considered suitable for employment under Government.

(c) The State Governments have been apprised of the policy of Government of India.

(d) The reaction of State Governments in this regard is awaited.

SHIPPING TONNAGE

489. SHRI PARTHASARHITHY: Will the Minister of TRANSPORT AND SHIPPING be pleased to State:

(a) whether it is a fact that Government have placed orders for fulfilment of one million tonnes of shipping on the continent of Europe and credits have been secured in Britain, Germany and Yugoslavia to finance these purchases.

(b) whether any target has also been fixed for our Docks and Shipyards; and

(c) if so, the particulars thereof?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO)

(a) The total tonnage presently on order in Europe is about 3.78 lakhs GRT, all in Yugoslavia where a credit is available for the building of ships. No credit has so far been secured in Britain and Germany, after the expiry of the Third Plan period for acquisition of ships.

(b) and (c) The Hindustan Shipyard Ltd., Visakhapatnam, which is building Ocean-going vessels is planning to increase its annual output from 38.500 DWT (3 ships) to 50,000 DWT (4 ships) from 1968-69.

LOAN FOR TELUGU TEXT BOOKS

490. SHRI CHENGALRAYA NAIDU: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Andhra Government has requested the Central Government for the grant of a loan for setting up an Institute for the production of textbooks in Telugu for use in schools and colleges of the State;

(b) if so, the total amount asked for; and

(c) the reaction of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH): (a) and (b) No Sir, the request is for a grant of Rs. 201 lakhs.

(c) The scheme for production of books in the regional languages for serving as media of instruction at the university stage is not linked to and is distinct from the scheme

for establishment of State Institutes of Languages. Under this scheme for Institutes of Languages, which is in the State Sector, the envisaged ceiling of expenditure during the Fourth Five Year Plan period is only Rs. 25 lakhs on which the States will earn Central assistance only upto 40% of the expenditure.

LANGUAGE POLICY

491. SHRI CHENGALRAYA NAIDU: DR. A. G. SONAR: SHRI S. M. BANERJEE: SHRI SHIVA CHANDRA JHA: SHRI MOHAN SWARUP: SHRIMATI JYOTSNA CHANDA: SHRI N. K. P. SALVE: SHRI VIRENDRA KUMAR SHAH: SHRI S. C. SAMANTA:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that he has written to the Chief Ministers and Education Ministers of States seeking comments on the resolution of the Vice-Chancellors' Conference on language issue

(b) if so, whether their comments have been received:

(c) if so, the details thereof; and

(d) when a final decision in regard to the language issue will be taken?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) Yes, Sir.

(b) and (c) Replies from some/Chief Ministers have been received so far and they show that they are broadly in agreement with the recommendations made by the Vice-Chancellors' Conference;

(d) The final decision in regard to the question of language will be taken, along with other aspects of the National Policy on Education after comments of all the State Governments are received and Lok Sabha discusses the Report of the Education Commission and that of the Committee of Members of Parliament on Education.

MASTER PLAN FOR INTERNATIONAL AIRPORTS

492. SHRI CHENGALRAYA NAIDU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the International Airports Committee have recom-